

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:261
ANSWERED ON:22.07.2003
INTER-STATE COUNCIL
A.F. GOLAM OSMANI;SHYAMA SINGH

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a meeting of the Inter-State Council's Standing Committee was held at New Delhi in the middle of May, 2003;
- (b) if so, the details of the persons who participated in the meeting;
- (c) the outcome of the meeting; and
- (d) the further steps taken by the Government on the basis of the outcome?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PUBLIC GRIEVANCES AND PENSIONS (SHRI HARIN PATHAK)

- (a): The ninth meeting of the Standing Committee of the inter- State Council was held on 13th May, 2003 in New Delhi.
- (b): The meeting was chaired by the Deputy Prime Minister and was attended by the Union Cabinet Ministers for Finance and Company Affairs, and Labour and the Chief Ministers of Assam, Jammu & Kashmir, Kerala, Madhya Pradesh and West Bengal, Minister for Finance and Legislative Affairs, and Special Representative (Cabinet Rank) of Andhra Pradesh, and Minister for Home and Minor Irrigation of Karnataka, besides officers from the Central and the State Government.
- (c) & (d): The Standing Committee considered 17 recommendations of Sarkaria Commission's report on Centre-State relations relating to the subjects of Administrative Relations (one), Emergency Provisions (twelve) and Deployment of Union Armed Forces (four). In addition, the Standing Committee considered report of the Sub-Committee of the Inter-State Council on contract labour and contract appointments, and implementation report on decisions taken by inter-State Council on the recommendations of Sarkaria Commission. The recommendations of the Standing Committee are required to be placed in the next meeting of the Inter-State Council scheduled to be held on 27-28 August, 2003 in Srinagar, for its consideration.